

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM NO. 113**  
**(IB)-771(PB)/2018**

**IN THE MATTER OF:**

Capri Global Capital Ltd. .... Applicant/petitioner  
v.  
Value Infrabuild India Pvt. Ltd. .... Respondent

**SECTION : UNDER SECTION 7 OF THE IBC, 2016**

**Order delivered on 03.12.2018**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:-**

For the Petitioner: -  
For the Respondent: -

**ORDER**

Ld. Counsel for the applicant seeks and is granted one week time to comply the order dated 30.11.2018 and file the affidavit with respect to substituted service.

List for further consideration on 15.01.2019.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

03.12.2018  
Ritu Sharma